

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1568(KB)2019
IA(I.B.C)/1443(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	ONEMAX YARN MERCHANTS PRIVATE LIMITED VS NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For the Liquidator
Ms. Madhuja Barman, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1443(KB)2024:**
 - a. Learned Counsel appearing on behalf of the Liquidator submits that the liquidation process is almost over and proceeds will be distributed for closure.
 - b. This application has been filed by the Liquidator to place on record the 4th Quarterly Progress Report, which is placed at pages 14 to 29.
 - c. This application is supported by an affidavit which is placed at pages 106 and 108.
 - d. The 4th Quarterly Progress Report is taken on record.
 - e. Accordingly, IA(I.B.C)/1443(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**